

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 30<sup>th</sup> November, 2017

**No. HC.V-102/2015/981/Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri S. Surja Baran Singha**, Joint Registrar, temporarily and until further orders as **Registrar (Establishment)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of (PB-5) Rs. 65000-112000/- with Grade Pay of Rs. 18500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri S.Thankappan Nair, Registrar (Estt.), retired on superannuation on 30.11.2017 afternoon.

By order,

sd/-

**REGISTRAR GENERAL**

**Memo No. HC.V-102/2015 /981A/Estt. # Dated 30.11.2017**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. Sri S.Surja Baran Singha, Joint Registrar, Gauhati High Court, Guwahati.
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
16. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The F&AO, Gauhati High Court, Guwahati.
20. The A.O.(J) \_\_\_\_\_, Gauhati High Court, Guwahati.
21. The Court Officers, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. The Order File

  
**REGISTRAR GENERAL**

30-11-17

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

**Dated Guwahati, the 30<sup>th</sup> November, 2017**

**No. HC.V-77/2013(pt-II)/982/Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6, 7(1-A) and 18 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Binod Ch. Sarma, Deputy Registrar**, temporarily and until further orders, as **Joint Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 16900/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri S.S. B. Singha, Joint Registrar, promoted to the post of Registrar (Establishment).

By order,

sd/-

**REGISTRAR GENERAL**

**Memo No. HC.V-77/2013(pt-II)/982A/Estt. # Dated 30.11.2017**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
11. Sri Binod Ch. Sarma, Deputy Registrar, Gauhati High Court, Guwahati.
12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
17. The F&AO, Gauhati High Court, Guwahati.
18. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Court Officers, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File .

  
**REGISTRAR GENERAL**

30-11-17

**THE GAUHATI HIGH COURT AT GUWAHATI**  
( HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 30<sup>th</sup> November 2017

**No. HC.V- 77/2013(pt-II)/983/Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6, 7(2) and 18 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Madhu Nath Sarma, Assistant Registrar**, temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 15700/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Binod Ch. Sarma, Deputy Registrar, promoted to the post of Joint Registrar.

By order,

*Sd/-*

**REGISTRAR GENERAL**

**Memo No. HC.V-77/2013(pt-II)/983A/Estt. # Dated 30.11.2017**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlungaun).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. Sri Madhu Nath Sarma, Assistant Registrar, Gauhati High Court, Guwahati.
11. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
17. The F&AO, Gauhati High Court, Guwahati.
18. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Court Officers, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File .

*H. H. H.*  
**REGISTRAR GENERAL**

*30-11-17*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 30<sup>th</sup> November, 2017

**No. HC.V- 77/2013(pt-II)/984/Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6, 7(3) and 18 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Smt. Kalyani Pathak, Administrative Officer (Judicial)**, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 14500/- per month plus other allowances as admissible under the Rules with effect from the date of her joining, vice Sri Madhu Nath Sarma, Assistant Registrar, promoted to the post of Deputy Registrar.

By order,

Sd/-

**REGISTRAR GENERAL**

**Memo No. HC.V-77/2013(pt-II)/984A/Estt. #      Dated 30.11.2017**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar....., Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
14. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
16. The F&AO, Gauhati High Court, Guwahati.
17. Smt. Kalyani Pathak, AOJ, Gauhati High Court, Guwahati.
18. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Court Officers, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File .

**REGISTRAR GENERAL**

30-11-17

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 30<sup>th</sup> November, 2017

**No. HC.V-77/2013(pt-II)/985/Estt.** ##In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 18 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Safiqur Rahman, Court Master**, temporarily and until further orders as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-87000/-(PB-3) with Grade Pay of Rs. 11500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Smt. Kalyani Pathak, Administrative Officer (Judicial), promoted to the post of Assistant Registrar.

By order,

sd/-


**REGISTRAR GENERAL**

**Memo No. HC.V-77/2013(pt-II)/985A/Estt. # Dated 30.11.2017**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
14. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
16. The F&AO, Gauhati High Court, Guwahati.
17. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The Court Officers, Gauhati High Court, Guwahati.
19. The Chief Security Officer, Gauhati High Court, Guwahati.
20. Sri Safiqur Rahman, Court Master, Gauhati High Court, Guwahati.
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File .

**REGISTRAR GENERAL**

  
30-11-17